

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 17 OF 2016 &
IA NO. 35 OF 2016**

Dated: 24th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Tata Power Delhi Distribution Ltd. ...Appellant(s)

Vs.

Duggar Fiber Pvt. Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Alok Shankar for
Mr. Sanjay Sen, Sr. Adv.

Counsel for the Respondent(s) : Mr. Manu Seshadri for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **22.02.2017.**

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**